

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P No. 219 of 2016

.....

04/07.07.2020 Mr. Moti Gope, learned APP is directed to seek instruction from Jamshedpur Notified Area Committee and inform this Court about the latest status and also the fact as to whether sanction of plan has been accorded by Jamshedpur Notified Area Committee, he wants to proceed in this matter or not.

List this case after four weeks.

(Ananda Sen, J.)

RKM/-